

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 247 OF 2018

Dated : 25th April, 2019

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd.

Vs.

Uttarakhand Electricity Regulatory Commission

.... **Appellant(s)**

.... **Respondent(s)**

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **09.07.2019.**

Court Master/PS

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